

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 245 OF 2014

Dated: 7th January, 2015

In the matter of:-

Gail (India) Ltd.

....Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent (s)

ORDER

The Court has not assembled today. As agreed by the parties, post the matter on **06.02.2015**.

Court Master

Vg